

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU**  
*(Through Physical Hearing / VC Mode (Hybrid))*

**ITEM No.49**  
**I.A. No.139/2024 in**  
**C.P. (IB)No.77/BB/2023**

**IN THE MATTER OF:**

State Bank of India ... Petitioner  
Vs.  
Mrs. Avneet Bedi ... Respondent

**Order under Section 95(1) of IBC, 2016**

**Order delivered on 23.04.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : ...  
For the Respondent : ...

**ORDER**

Due to paucity of time, the case is adjourned to **10.06.2024**.

**Sd/-**  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**  
Puja

**Sd/-**  
**K. BISWAL**  
**MEMBER (JUDICIAL)**